

SPECIAL BENCH  
COURT - I

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/229(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS MANIKARAN ADVISORY PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

**O R D E R**

1. None appears for the RoC West Bengal.
2. Post this matter on **19/06/2024** before Regular Bench.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**